Central Administrative Tribunal Principal Bench, New Delhi OA no. 1055/2015

this the 08th day of January, 2020

Hon'ble Mr. S.N. Terdal, Member (J) Hon'ble Ms. Aradhana Johri, Member (A)

Mr Vivek Kumar, Age- 31 years, Designation-Peon (MTS) S/o Sh. Satinder Kumar B-75, New Usman Pur, Gali No. 6, Main Road, Delhi-110053

...Applicant

(By Advocate : None)

Versus

- 1. Union of India (Ministry of Culture), Through the Secretary, Shastri Bhawan, New Delhi-110001
- Lalit Kala Academy,
 The Chairman,
 Rabindra Bhawan, New Delhi-110001
- 3. The Secretary,
 Lalit Kala Academy,
 Rabindra Bhawan, New Delhi-110001

...Respondents

(By Advocate : Dr. Ch. Shamsuddin Khan with Ms Shabnam Perween)

ORDER (ORAL)

Mr. S.N. Terdal, Member (J):

Dr. Ch. Shamsuddin Khan with Ms Shabnam Perween, learned counsels appeared for the respondents. None for the applicant. There was no representation on behalf of the applicant even on 03.10.2019 and 20.11.2019. The matter is listed for final hearing and is of the year of 2015.

2 OA 1055/2015

2. In view of the above, the OA is dismissed in default and on account of non prosecution by the applicant. No costs.

(Aradhana Johri) (S.N. Terdal)
Member (A) Member (J)

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